

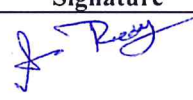
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

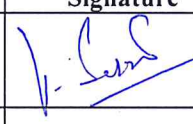
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB).173/10/HDB//2017
NAME OF THE COMPANY	Sri Vinayaka Paper & Boards Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Sandeep Reddy Sama	Advocate	sandeepreddy.sama@gmail.com 9848020322	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Sethu Madhava Rao V. Dyumani	Advocate	dyumani1989@yahoo.co.in 9393009284	

**ORDER**

Enclosed Order Sheet

Heard, Shri. Sandeep Reddy Sama, Learned counsel for the Petitioner and Shri.K.Sethu Madava Rao, learned counsel for the respondent & Shri. Ameer Babu, Bank Manager.

At request of the parties, post the case for orders on 22.09.2017.



Member (Technical)



Member (Judicial)